

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) Yes.

(b) Delhi Bottling Company (Pvt.) Ltd., Najafgarh.

(c) Yes, The company was fined Rs. 2000/- on the 22nd June, 1973.

(d) The Bottling company has been instructed to improve its hygienic conditions. Further inspections will also be carried out. Prosecution in the present case has been launched against the Firm.

Scheme for Unemployed Doctors for Rural Areas

3591 **SHRI SAT PAL KAPUR:**
SHRI C. K. JAFER SHA-
RIEF:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government have decided to send unemployed doctors to the rural areas; and

(b) if so, the progress, State-wise regarding the implementation of the Scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) and (b). With a view to providing medical and health care facilities to the people in rural areas by mobilisation and deployment of qualified medical practitioners from different systems of medicine, it is proposed to introduce a pilot health scheme for rural areas as an experimental measure in 30 sub-centres of Primary Health Centres on random basis.

Reorganisation of Jawaharlal Nehru University

3592 **SHRI ARVIND M. PATEL:**
Will the Minister of EDUCATION,

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SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government propose to institute a Commission for the re-organisation of the Jawaharlal Nehru University; and

(b) if so, the salient features thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) No, Sir.

(b) Does not arise.

Sale of Properties Belonging to D.D.A. under occupation of Refugees from West Pakistan in Delhi

3593 **SHRI ARVIND M. PATEL:**
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government propose to sell land/property belonging to D.D.A. in S b/s Mandi and Paharganj in Delhi under occupation of refugees from West Pakistan for the last 20/25 years to the occupants on lease basis so that they may construct houses according to their need;

(b) if so, when the final decision is likely to be taken; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). The information is being collected and will be placed on the Table of the Sabha.

Primary Education in Calcutta

3594 **SHRI MADHU LIMAYE:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state the steps the Central Government have taken to achieve rapid improvement in the position in regard to the Primary

Education in Calcutta, the sad plight of which was pointed out in J.P. Naik's Report of 1965?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): Primary Education is mainly the responsibility of State Governments. This position notwithstanding, the Ministry of Education sanctioned, under the scheme for providing employment to the educated unemployed and expansion of elementary education, grants amounting to Rs. 17,30,500 during 1971-72 and Rs. 84,03,000 during 1972-73 to the Government of West Bengal. The physical targets of the scheme were as follows:—

	1971-72	1972-73
i) No. of primary school teachers	4,100	4,000
ii) No. of Inspectors of school	32	32
iii) No. of work experience teachers	124	124
(iv) No. of children supplied free text-books and stationery	1,20,510	1,20,510
(v) No. of children supplied mid-day meals	1,20,510	1,20,510
(vi) No. of class rooms sanctioned	670	670

These programmes will also be continued under the Scheme during 1973-74. In addition, under 'The Half-a-Million Jobs Programme' administered by the Planning Commission, 3,680 teachers had been sanctioned to West Bengal for 1973-74.

Holding of Majority Shares in Indian Potash Limited by Public Sector Undertakings/Co-operative Societies

3595. SHRI LUTFUL HAQUE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether public sector undertakings and Co-operative societies

combinedly hold majority shares in Indian Potash Limited;

(b) whether Government propose to make Indian Potash Limited a government company subject to audit by Auditor General of India; and

(c) if so, the broad outlines of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

(b) and (c). No such proposal is presently under consideration.

Plan sent by Rajasthan for improving Economic Condition of Desert Districts in Rajasthan

3596. SHRI NAWAL KISHORE SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Rajasthan have sent a detailed project development plan to the Central Government to improve the economic conditions of the desert districts in Rajasthan; and

(b) if so, the names of those Districts and the amount of assistance proposed to be given by the Central Government for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b). No, Sir. However, under the Drought Prone Areas Programme which covers 10 districts—Banswara, Barmer, Bikaner, Churu, Dungarpur, Jaisalmer, Jalore, Jodhpur, Nagaur and Pali—in Rajasthan, schemes have been sanctioned on the basis of the project reports prepared by State Govt. and an assistance of nearly Rs 13.31 crores will be made available for the period 1970-71 to 1973-74. Under the Desert Development Programme, which covers the Barmer and Jaisalmer districts, schemes with an estimated cost of Rs. 117.25 lakhs